

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
PERI NITRATES PRIVATE LIMITED OPERATING IN AMMONIUM NITRATES
AT VILLAGE BHANDGAON, TAL: DAUND, DIST: PUNE**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No	Peri Nitrates Private Limited CIN: U24119MH1997PTC109786
2.	Address of the registered office	S No 296, First Floor Village Bhandgaon, Tal Daund, Pune – 412214, Maharashtra, India
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	S No 296, Village Bhandgaon, Tal Daund, Pune – 412214, Maharashtra, India
5.	Installed capacity of main products/ services	Manufacturing Plant non-operational from over 2 years owing to physical possession with Union Bank
6.	Quantity and value of main products/ services sold in last financial year	Trading and Contract Manufacturing Business Details as per available information:- Ammonium Nitrate: 2021-22 – 146,910 Kgs 2022-23 – 56,565 Kgs (6 months) Guanidine Nitrate: 2021-22 – 23,500 Kgs 2022-23 – 55,000 Kgs UAN-32 solution-liquid: 2021-22 – 20,500 Kgs 2022-23 – 30,000 Kgs
a.	Number of employees/ workmen	2 (Two) as per available information
b.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be sought by emailing to: - maheshbagla.cirp@gmail.com
c.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in the detailed

		Expression of Interest process document which can be sought by emailing to: - maheshbagla.cirp@gmail.com
d.	Last date for receipt of expression of interest	10 th February, 2023
e.	Date of issue of provisional list of prospective resolution applicants	20 th February, 2023
f.	Last date for submission of objections to provisional list	25 th February, 2023
g.	Process email id to submit EOI	maheshbagla.cirp@gmail.com

Sd/-

Mr. Mahesh G. Bagla

Interim Resolution Professional (IRP) Performing Functions of RP

IP Registration Number: IBBI/IPA-002/IP-N00689/2018-2019/12207

Address: - Office No. 304, Gera Junction, Lulla Nagar Signal, KondhwaRoad, Pune – 411040, MH, India

For Peri Nitrates Private Limited

Date: 06/01/2023

Place: Pune